

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1842
TO BE ANSWERED ON DECEMBER 14, 2023**

PM SVANIDHI SCHEME

**NO. 1842: DR. PRITAM GOPINATHRAO MUNDE:
SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has introduced PM SVANidhi scheme to facilitate access to eight Central Government Schemes to eligible PM SVANidhi beneficiaries and their family members for their holistic development and socio-economic upliftment and if so, the salient feature of the scheme;**
- (b) whether the PM SVANidhi scheme has been introduced in all the States and UTs to help street-vendors;**
- (c) if so, the details of the beneficiaries of the scheme, State-wise, particularly Maharashtra and Odisha;**
- (d) the details of funds allocated and released so far under the said scheme to various States, State/UT-wise particularly to Odisha and Maharashtra;**
- (e) whether the Union Government has reviewed the progress of the PM SVANidhi scheme;**
- (f) if so, the outcome thereof and the shortcoming noticed therein;**
- (g) the steps taken by the Union Government to rectify these shortcomings; and**
- (h) the steps taken by the Union Government to ensure that each and every street vendor avails the benefits of the scheme, particularly in Maharashtra & Odisha ?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) : Yes, Sir. Ministry of Housing and Urban Affairs (MoHUA) launched - 'SVANidhi se Samridhi' under PM SVANidhi Scheme, in 125 select Urban Local Bodies (ULBs), on January 4, 2021. This programme facilitates linkages to 8 select Central Government welfare schemes, namely (i) Pradhan Mantri Jeevan Jyoti Bima Yojana (ii) PM Suraksha**

Bima Yojana (iii) Pradhan Mantri Jan Dhan Yojana (iv) Registration under Building and other Constructions Workers (BOCW) (v) Pradhan Mantri Shram Yogi Maandhan Yojana (vi) One Ration Card (ONORC) (vii) Pradhan Mantri Janani Suraksha Yojana and (viii) Pradhan Mantri Matru Vandana Yojana (PMMVY) to provide safety net to PMSVANidhi beneficiaries and their family members.

- (b) : Yes, sir. Pradhan Mantri Street Vendor's AtmaNirbharNidhi (PM SVANidhi) Scheme has been introduced in all urban areas of States/UTs.**
- (c) : The State/UT wise details of beneficiaries under PM SVANidhi scheme, including states of Maharashtra and Odisha are at Annexure-I.**
- (d) : PM SVANidhi is a Central Sector Scheme. No funds are released to the States/Union Territories. Loan amount is disbursed by various lending institutions directly into the accounts of the beneficiaries.**
- (e) to (h) : Yes, Sir. Ministry is conducting regular review meetings with all the stakeholders of the PMSVANidhi scheme to monitor the progress on regular basis. State/ULBs are responsible for identification of eligible street vendors and mobilisation of new applications under the scheme. However, in order to increase the number of beneficiaries, Ministry is taking initiatives which includes, inter-alia conduct of regular review meetings with States/UTs/ULBs/Lending Institutions and also the awareness campaign like broadcasting of radio jingles and Television advertisements are being carried out from time to time. States/UTs have also been provided Information, Education and Communication (IEC) material in local languages regularly for outreach and dissemination of the benefits to the vendors to avail the benefits of the scheme. Through these Review Meetings the PM SVANidhi beneficiaries have increased substantially from 34.63 lakh to 56.80 lakh in the current financial year.**

ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1842 TO BE ANSWERED ON DECEMBER, 14, 2023.

STATEMENT SHOWING STATE/UT-WISE BENEFICIARIES UNDER PM SVANIDHI.

(As on 08.12.2023)

S. No.	State/UT	No. of Beneficiaries
1	Andaman And Nicobar Islands	534
2	Andhra Pradesh	3,04,022
3	Arunachal Pradesh	4,301
4	Assam	1,07,372
5	Bihar	94,744
6	Chandigarh	4,836
7	Chhattisgarh	69,439
8	Daman and Diu And Dadra And Nagar Haveli	2,013
9	Delhi	1,46,044
10	Goa	1,488
11	Gujarat	4,14,777
12	Haryana	1,09,908
13	Himachal Pradesh	5,121
14	Jammu And Kashmir	16,003
15	Jharkhand	72,605
16	Karnataka	3,19,692
17	Kerala	69,444
18	Ladakh	414
19	Madhya Pradesh	7,32,346
20	Maharashtra	6,78,466
21	Manipur	9,374
22	Meghalaya	2,408
23	Mizoram	1,645
24	Nagaland	2,581
25	Odisha	55,017
26	Puducherry	3,010
27	Punjab	1,37,175
28	Rajasthan	1,28,799
29	Sikkim	974
30	Tamil Nadu	3,57,570
31	Telangana	4,01,091
32	Tripura	4,889
33	Uttar Pradesh	12,40,522
34	Uttarakhand	21,994
35	West Bengal	1,60,249
	Total	56,80,867